

to include those two districts within those two schemes ?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE (SHRI JAGANNATH PAHADIA) : (a) and (b). No, Sir. The Scheme of Small Farmers Development Agencies is meant for the small farmers who are potentially viable and who will become surplus producers with improved techniques, input support, irrigation, etc. The criteria for selecting compact areas for these schemes are :

- (i) that there are an adequate number of small potentially viable farmers needing assistance in the area ;
- (ii) that the infrastructure of co-operatives and the central co-operative banks and land development bank is fairly strong, and capable of undertaking the credit operations expected ; and
- (iii) that either surface irrigation or ground water potential exists in the area.

The scheme for marginal farmers and agricultural labourers is to assist the marginal cultivators to make the maximum productive use of their small holdings with subsidiary occupations like diary, poultry, etc. The accent is on supplementary income from these subsidiary activities and provision of greater employment opportunities to the marginal farmers and agricultural labourers. The criteria for selecting the areas for these schemes are :

- (i) Agricultural labourers and marginal farmers are predominant in the area ;
- (ii) The area should have access to an urban centre or developed or developing consuming centre which has a potential to provide off season employment to participants and/or could provide a profitable market for products like milk, eggs poultry, fish, etc. whose production is to be intensified in the area ;
- (iii) Some backward/tribal areas near forest/mining centres could also be selected. In these areas additional employment and income could be generated by

promoting collection, processing and marketing of minor forest produce, timber felling, quarrying, bee-keeping, animal husbandry and poultry activities, fishery etc.

- (iv) An infrastructure of institutional agencies like cooperatives are available or could be developed in the area so that the participants in the project could be grouped for joint activities ; and
- (v) The area should be located in one district or in a contiguous area spread over more than one district, but capable of being handled conveniently as a single administrative unit.

A limited number of projects, *i.e.* a total of 46 Small Farmers Development Agencies and 41 Marginal Farmers and Agricultural Labourers projects have been taken up under these schemes as a pilot experiment in the Fourth Plan. These project areas have been selected in consultation with the State Governments. In West Bengal, the districts of West Dinajpur, Darjeeling and Hooghly have been selected for the SFDA and Purulia and Bankura for the MFAL schemes.

(c) and (d). Does not arise.

Purchase of Paddy through Brokers in Andhra Pradesh

7109. **SHRI M. SATYANARAYAN RAO :** Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Food Corporation of India in Karimnagar in Andhra Pradesh is not purchasing paddy direct from the farmers ;

(b) if so, the reasons for purchasing paddy through brokers, thus depriving the farmers of their due price ;

(c) whether the farmers have made any complaint to the District Collector against the unhelpful attitude of the Officials of the Corporation ; and

(d) the steps proposed to be taken to purchase paddy direct from the farmers and streamline the administration of the working of the office of the Corporation in Karimnagar ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) and (b). The Food Corporation of India is now purchasing paddy in Karimnagar in Andhra Pradesh directly from the farmers. Due to extensive purchase operations, Corporation purchased paddy through agents during kharif crop. Purchases were made under direct supervision of the Corporation staff. From Rabi crop, paddy is being purchased directly without the media of agents. Government notified prices were paid to farmers subject to cuts on account of quality.

(c) Information is being collected and will be laid on the Table of the Sabha.

(d) Direct purchase operations have already started from the Rabi crop.

Officers on Deputation with Triveni Structural Ltd., Naini

7110. SHRI S. A. SHAMIM : Will the Minister of STEEL AND MINES be pleased to state :

(a) the number of Officers who are on deputation with Triveni Structural Ltd., Naini ; and

(b) the number of experts invited from outside the country during the last three years ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) : (a) Five Officers are, at present, on deputation with Triveni Structural Ltd.

(b) Eighteen experts were invited by the company from Austria and three experts were sent by VOEST at their own expense for a short duration to train and guide the employees of the company.

Recruitment and Promotion in Triveni Structural Ltd., Naini

7111. SHRI S. A. SHAMIM : Will Minister of STEEL AND MINES be pleased to state .

(a) the basis for recruitment and promotion in Triveni Structural Ltd., Naini ;

(b) whether the personnel employed in the scale of Rs. 1300-1600 and above are qualified personnel as per minimum stan-

dards laid down by Triveni Structural Ltd.; and

(c) the existing organisational set up in the company and its economic position ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) : (a) The company has formulated its own Recruitment and Promotion Rules based on the Government advice issued from time to time. Recruitments and promotion in the company are made in accordance with such rules.

(b) Yes, Sir, except in two cases where the prescribed standards of experience alone were relaxed with the approval of the Board of Directors.

(c) The existing organisational set up is that there is a Managing Director under whom there are four wings—namely ; Commercial, Technical, Financial and Administrative ; being managed by General Manager (Commercial), General Manager, (Technical), Financial Manager, and Secretary-cum-Administrative Officer, respectively.

The company has been incurring losses in the initial years of its working which commenced in August, 1968. Even though the production has been progressively increasing it may incur an estimated loss of about Rs. 49 lakh also in the year 1971-72. However, the rate of production will have been built up to the break-even level by March, 1972 and the company is expected to make profits thereafter.

Memorandum from National Coal Organisation Employees' Association

7112. SHRI MOHAMMAD ISMAIL : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government have received any representation or memorandum from National Coal Organisation Employees' Association in regard to their demands ;

(b) if so, main demands of the employees ; and

(c) the steps taken by Government to meet their demands ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) Yes.